

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 666 OF 2019
IN
DFR NO. 1122 OF 2019

Dated : 8th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Global Energy Pvt. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)
Counsel for the Appellant(s) : Mr. Rajiv Yadav

ORDER

Issue notice to the Respondents returnable on 30.05.2019. Dasti, in addition, is permitted.

List the matter on **30.05.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

js/kt